

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 345 of 2019**

**IN THE MATTER OF:**

**Mr. Chalasani Venkateswara Rao & Ors.**

**...Appellants**

**Versus**

**M/s United Telecoms Ltd. & Ors.**

**...Respondents**

**For Appellant: Mr. Abhijeet Sinha, Mr. Naman Jhabakh and Mr. Desiree Pais, Advocates.**

**For Respondent: Mr. Pawan Upadhyay and Mr. Akash Tyagi, Advocates for Respondent No. 1.**

**Mr. Satyavikram and Ms. Lekha Vishwanath, Advocates**

**O R D E R**

**28.02.2020** Learned counsel for Appellant says that considering the Reply Affidavits now filed, Appellant wants to file Rejoinder. The Appellant may file Rejoinder by 12<sup>th</sup> march, 2020.

List the Appeal 'For Admission (After Notice)' on **7<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)